

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 210  
IB-2028/ND/2019**

**IN THE MATTER OF:  
M/s. Dhingra Trading Co.**

**...PETITIONER**

**Vs.**

**M/s. Amazing India TV Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 9 of IBC**

**Order delivered on 11.11.2020  
(Virtual Hearing)**

**Coram:  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :  
For the Respondent/ Corporate-debtor :**

**ORDER**

**IA No.3820 of 2020 & IA No.4751 of 2020**

Let this matter be posted to 18.12.2020 as the counsel for the operational creditor is facing some technical difficulty to exhibit the documents. Post the matter to 18.11.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Anjula)